

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:844

ANSWERED ON:08.08.2013

EMERGENCY ACTION PLAN

Bhujbal Shri Sameer ;Chacko Shri P.C.;Lagadapati Shri Rajagopal

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of all the big dams in the country and the number of them in damaged condition and which are likely to submerge huge area and property in case of their breach;
- (b) whether Central Water Commission had issued guidelines in 2006 to chalk out an implement emergency action plans for big dams situated in the States and if so, the details thereof;
- (c) the details of the States where this emergency action plan has been chalked out and implemented; and
- (d) the time by which this emergency plan is likely to be introduced in the remaining States?

Answer

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

(a) As per the National Register of Large Dams (NRLD), there are 4839 Nos. completed large dams in the country. The state wise number of large dams is enclosed at Annexure-I.

Water being a State subject, water resources projects are planned, executed, operated & maintained by respective State Governments from their own resources. The responsibility of maintenance of dams lies with the Dam owners, who are mostly State Governments/Public Sector Undertakings (PSUs). No dam has been reported to be in such a damaged condition likely to cause imminent failure.

(b) to (d) Central Water Commission had issued "Guidelines for Development and Implementation of Emergency Action Plan (EAP) for Dams" in the year, 2006 to States for its implementation by States/Dam owning authorities. EAPs are prepared keeping in view EAP Guidelines and the responsibility of formulation lies with the Dam owners, who are generally State Governments/PSUs. EAP is specific to each dam and as per information available, the details of Emergency Action Plan prepared on some of large dams are at Annexure-II.